

F.No. 01(03)/Roster/CESTAT/2022  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.03.2022

**ORDER NO. 47 of 2022**

Hon'ble President is pleased to order the sitting commencing from **04.04.2022** to **03.06.2022** for **CESTAT, Mumbai** as follows:-

<b>CORAM</b>	<b>PERIOD</b>	<b>WORKS ASSIGNED</b>
Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	From 04.04.2022 to 03.06.2022	Excise and Service Tax Division Bench Matters.
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 04.04.2022 to 03.06.2022	Customs Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	From 04.04.2022 to 03.06.2022	Single Member Bench Matters
Mr. S. K. Pati, Hon'ble Member (Judicial)	From 04.04.2022 to 03.06.2022	Single Member Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matter will be taken up by the other Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to :-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to  
Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o  
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar